

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 68(ND)14
CA. NO.

CORAM:

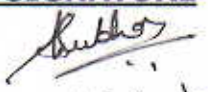

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016**

NAME OF THE COMPANY: M/s. Paramjit Singh Bawa V/s. M/s Bawa Promoters Pvt. Ltd.

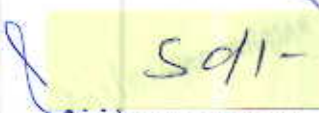
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Shubham Jainwal, Adv.	}	Petitioner	
2.	Mr. Anurey Singh, Adv.		Respondent No. 526	

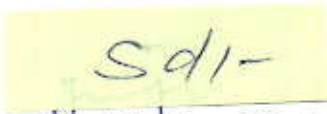
ORDER

Learned Counsel for the parties are present. Learned Counsel have stated that the parties are exploring the possibility of entering into an amicable settlement. Learned counsel seek and are given 8 weeks' time on that count.

List on 23.12.2016


(R.Varadharajan)

Member (Judicial)


(Maharaj Krishan Hanjura)

Member (Judicial)